

- (ii) Orders notifying that the Hqrs. based post of Under Secretary and Institute based post of Sr. Administrative Officer stand merged for the purpose of mobility and posts above Under Secretary/Sr. Administrative Officer *i.e.* Deputy Secretary and Chief Administrative Officer and above may be merged for all practical purposes *vide* F.No.15-8/2002-Estt.-I dated 15.01.2003.

While extending the pay scale of ₹ 1640-2900 to the Assistants/Stenographers Gr.II at ICAR Institutes *vide* order dated 16.06.1997, it was decided by the then Hon'ble Agriculture Minister and President, ICAR that the issue relating to unification etc. of ICAR Hqrs. and Institute based posts may be examined through a High Powered Committee (HPC) headed by the then Chairman, ASRB. The HPC was constituted on 24.06.1997. Besides, Secretary, ICAR and Financial Advisor, DARE as its members, the committee also included the Secretary (Staff Side), CJSC and Secretary (Staff Side), HJSC as its members. The recommendations submitted by the HPC were examined in the Council in consultation with the IFD and finally, it was decided, with the approval of Hon'ble Agriculture Minister and President, ICAR that Hqrs. based post of Under Secretary and Institute based post of Sr. Administrative Officer may be merged for the purpose of mobility and posts above under Secretary/Sr. Administrative Officer *i.e.* Deputy Secretary and Chief Administrative Officer and above may be merged for all practical purposes. The orders to this effect was issued on 15.1.2003.

(c) In view of the position detailed against (a) and (b) above, the question does not arise.

Implementation of crop insurance schemes

4026. SHRI KAPIL SIBAL: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the details of crop insurance schemes started by the Government post May, 2014;

(b) the details of the total number of farmers insured under the schemes, State/ UT-wise; and

(c) the details of total claims received and disbursed by Government on crop failures?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) to (c) Post May, 2014 the Government in consultation with all stakeholders undertook a comprehensive review of the then extant crop insurance schemes namely, National Agricultural Insurance

Scheme (NAIS) and components of National Crop Insurance Programme (NCIP) *i.e.* Modified NAIS (MNAIS), Weather Based Crop Insurance Scheme (WBCIS) and Coconut Palm Insurance Scheme (CPIS) and started Pradhan Mantri Fasal Bima Yojana (PMFBY) and Restructured Weather Based Crop Insurance Scheme from Kharif 2016 season. CPIS continued to be implemented as a separate scheme. Additionally, a Unified Package Insurance Scheme (UPIS) was also launched on pilot basis in selected 45 districts in the country from Kharif 2016 season .

State/Union Territory-wise tentative details of farmers insured/covered under PMFBY, RWBCIS including crop insurance component of UPIS, during 2016-17 are given in Statement (*See below*). As per tentative data available claims of ₹ 4270.55 crore have arisen in Kharif 2016, out of which claims of ₹ 714.14 crore have been disbursed by the insurance companies as on date.

Statement

State/UT-wise details of tentative coverage of farmers under PMFBY and RWBCIS including UPIS during Kharif and Rabi 2016-17

Sl. No.	State	No. of Farmers Covered (In lakh)	
		Kharif 2016	Rabi 2016-17
1	2	3	4
1.	Andaman and Nicobar Islands	Not Implemented	0.00324
2.	Andhra Pradesh	15.89	1.44
3.	Assam	0.52	0.08
4.	Arunachal Pradesh	Not Implemented	
5.	Bihar	14.86	12.16
6.	Chandigarh	Not Implemented	
7.	Chhattisgarh	13.96	1.47
8.	Daman and Diu	Not Implemented	Data Not Available
9.	Dadra and Nagar Haveli	Not Implemented	
10.	Delhi	Not Implemented	
11.	Goa	0.007	0.00013
12.	Gujarat	18.42	1.28
13.	Haryana	6.95	5.76
14.	Himachal Pradesh	1.37	2.03
15.	Jammu and Kashmir	Not Implemented	Data Not Available

1	2	3	4
16.	Jharkhand	8.28	0.42
17.	Karnataka	17.39	11.77
18.	Kerala	0.32	Data Not Available
19.	Lakshadweep	Not Implemented	
20.	Madhya Pradesh	40.29	32.46
21.	Maharashtra	110.21	8.05
22.	Manipur	0.09	Not Implemented
23.	Meghalaya	0.0006	Data Not Available
24.	Mizoram	Not Implemented	
25.	Nagaland	Not Implemented	
26.	Odisha	17.64	0.58
27.	Puducherry	Not Implemented	0.09
28.	Punjab	Not Implemented	
29.	Rajasthan	50.22	30.76
30.	Sikkim	Not Implemented	0.005
31.	Tamil Nadu	0.16	15.19
32.	Telangana	6.80	1.57
33.	Tripura	0.02	0.15
34.	Uttar Pradesh	33.96	36.26
35.	Uttarakhand	1.75	0.82
36.	West Bengal	30.91	10.69
TOTAL		390.02	172.94

Production of quality food items

4027. SHRI BASAWARAJ PATIL: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether the Ministry takes care of the production of good quality food items;
- (b) if so, how much spurious seeds and wrong breeds are detected in the last three years; and
- (c) the impact of use of insecticides in food items on human health and whether Government has carried out any study on it?